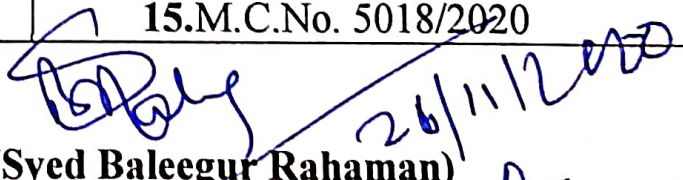


In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 27.11.2020

(Morning Session)	(Afternoon Session)
Evidence 1. M.C.No.5172/2020 2. M.C.No.5171/2020 3. M.C.No.5063/2020 4. M.C.No. 5039/2020 5. M.C.No. 5025/2020 6. M.C.No. 5141/2020 7. M.C.No. 5011/2020	Arguments 1. S.C.No. 5049/2015 2. G & W.C.No. 5003/2019 3. M.A.No. 5008/2016 4. M.A.No. 5024/2019 5. R.A.No. 5026/2016 6. R.A.No. 5092/2017 7. R.A.No. 5050/2017 8. R.A.No. 5054/2017 9. R.A.No. 5053/2018
Objection / Hearing 8. M.A.No. 5008/2020 9. R.A.No. 5022/2020 10.R.A.No. 5020/2018 11.R.A.No. 5019/2019 12.R.A.No. 5061/2019 13.M.C.No. 5083/2020 14.M.C.No. 5057/2020 15.P &S.C. No. 5049/2019	Charge 10.S.C.No. 5014/2016
	Orders 11.S.C. No. 5037/2020 12.P&SC NO. 5039/2019 13.P&S.C. No. 5001/2020
	Judgment 14.M.C.No. 5119/2020 15.M.C.No. 5018/2020


(Syed Baleegur Rahaman)
III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Civil cases listed on 27-11-2020 are posted to 15-01-2021.

**List of cases which are posted on 27-11-2020 in the court of Prl.
Senior Civil Judge and JMFC, Anekal.**

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 361 / 2006	Arguments
2	O.S. No. 474 / 2006	Arguments
3	O.S. No. 1157/2006	Arguments
4	O.S. No. 1169 / 2006	Arguments
5	O.S. No. 524 / 2007	Arguments
6	O.S. No. 22 / 2009	Arguments
7	O.S. No. 288/ 2016	Arguments
8	O.S. No. 986/2016	Evidence
9	O.S. No. 276/2006	Evidence
10	O.S. No. 121/2006	Evidence
11	O.S. No. 566/2006	Evidence
12	O.S. No. 587/2006	Evidence
13	O.S. No. 1751/206	Evidence
14	O.S. No. 1705/2006	Evidence
15	O.S. No. 1343/2006	Evidence
16	O.S. No. 958/2006	Evidence
17	O.S. No. 460/2006	Evidence
18	O.S. No. 430/2006	Evidence
19	O.S. No. 2277/2006	Evidence
20	O.S. No. 283/2008	Evidence
Afternoon Session		
21	O.S. No. 141/2007	Evidence
22	O.S. No. 321/2007	Evidence
23	O.S. No. 594/2007	Evidence
24	O.S. No. 185/2010	Evidence
25	O.S. No. 331/2010	Evidence
26	O.S. No. 589/ 2006	Steps

27	O.S. No. 540/2006	Steps
28	O.S. No. 1232/2006	Steps
29	O.S. No. 499/2006	Steps
30	O.S. No. 1910/2006	Steps
31	O.S. No. 360/2010	Steps
32	O.S. No. 347/2010	Steps
33	O.S. No. 123/2015	Steps
34	O.S. No. 479/2016	Steps
35	O.S. No. 449/2018	Steps
36	O.S. No. 837/2010	Steps
37	Ex. No. 11/2017	Steps
38	M.C. No. 81/2020	Steps
39	Mis. No. 7/ 2017	Steps
40	F.D.P. No. 3 / 2019	Steps

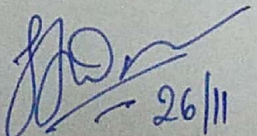
Sd/-
Prl. S.C.J. and JMFC, Anekal.

**Matter listed on 27-11-2020 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 40/12	Evidence	1	OS.No. 94/08	Argument
2	OS.No. 449/12	Evidence	2	OS.No. 189/08	Argument
3	OS.No. 210/13	Evidence	3	OS.No. 18/14	Argument
4	OS.No. 65/18	Evidence	4	OS.No. 361/20	Hearing
5	OS.No. 33/09	Evidence	5	OS.No. 51/13	Steps
6	OS.No. 280/09	Evidence	6	OS.No. 179/13	Steps
7	OS.No. 5/04	Evidence	7	OS.No. 566/13	Steps
8	OS.No. 229/12	Evidence	8	OS.No. 418/14	Steps
9	OS.No. 485/12	Evidence	9	OS.No. 265/16	Steps
10	OS.No. 305/16	Evidence	10	OS.No. 469/16	Steps
11	OS.No. 473/08	Hearing	11	OS.No. 271/20	Steps
12	OS.No. 62/14	Hearing	12	CC.No. 210/15	Hearing
13	OS.No. 576/14	Hearing	13	CC.No. 2293/16	Hearing
14	OS.No. 161/08	Hearing	14	OS.No. 279/18	Hearing
15	OS.No. 454/08	Hearing	15	OS.No. 195/07	Objections
16	OS.No. 276/10	Hearing	16	OS.No. 262/08	Objections
17	OS.No. 72/15	Hearing	17	OS.No. 231/15	Objections
18	OS.No. 41/17	Hearing	18	OS.No. 235/15	Objections
19	OS.No. 61/17	Hearing	19	OS.No. 512/17	Objections
20	OS.No. 358/20	Hearing	20	OS.No. 72/19	Objections

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
12-11-2020 issued by the Hon'ble High Court of Karnataka.**


26/11

**II Addl. Civil Judge & JMFC,
Anekal.**